



**HIGH COURT LEGAL SERVICES COMMITTEE,
HIGH COURT OF TRIPURA**

No.F.3 (25)-HC/2017/ 2492

Dated, Agartala, the 28th June, 2017

NOTIFICATION

As per the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 and the Resolution taken in the Meeting of the High Court Legal Services Committee, High Court of Tripura (for short HCLSC) held on 19.04.2017, fresh applications are hereby invited as per the enclosed format from the Legal Practitioners, having real interest to work for the betterment and welfare of the downtrodden and marginalized people of the Society, for their empanelment as Panel Lawyers of the HCLSC in the below-noted 3(three) panels:-

- (i) Panel of lawyers having practicing experience up to 07 years at the level of High Court;
- (ii) Panel of lawyers having practicing experience of 07 to 12 years at the level of High Court; and
- (iii) Panel of lawyers having practicing experience of more than 12 years at the level of High Court.

Experience will be calculated from the date of enrolment to the date of Notification.

All such applications, accompanied with proof of professional experience and duly filled in format (enclosed herewith), should reach the office of the undersigned on or before **12th July, 2017**. However, the HCLSC shall have all the rights to consider such applications and prepare Panels of Legal Aid Counsel.

Advocates, who have already been empanelled as the Panel Lawyers of the High Court Legal Services Committee, High Court of Tripura vide., Notification No.F.3(25)-HC/2016/571, dated 13.05.2016 and applicants who have submitted applications for empanelment as their names in the Panel Lawyers of the High Court Legal Services Committee in pursuance of the Notification No.F.3(25)-HC/2017/2171, dated 02.05.2017, need not to submit application afresh.

No further Notification in this regard will be issued for this year.

Sd/-

(A. Pandey)

Secretary to the High Court Legal Services Committee
High Court of Tripura

No.F.3 (25)-HC/2017/ 2493-99

Dated, Agartala, the 28th June, 2017

Copy to:

01. The President, High Court Bar Association, High Court of Tripura, Agartala;
02. The Advocate General, State of Tripura, Agartala;
03. The Secretary, High Court Bar Association, High Court of Tripura, Agartala for information. **He is requested to circulate the same amongst all the Learned Members of the High Court Bar Association, High Court of Tripura;**
04. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura;
05. The Secretary to Hon'ble Mr. Justice S. Talapatra, Chairman, High Court Legal Services Committee, High Court of Tripura for kind appraisal of His Lordship;

06. ✓ The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court; and

07. **NOTICE BOARD.**

(20/6/17)
(A. Pandey)

Secretary to the High Court Legal Services Committee
High Court of Tripura

FORMAT

Particulars of the applicant legal practitioners who are willing to be empanelled as Panel Lawyers of the High Court Legal Services Committee, High Court of Tripura (HCLSC)

Name of the legal practitioner with address	Date of enrolment in the High Court Bar	Nature of cases usually conducted	Phone/Mobile No.